

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 107, 125, 126, 123, 124 & 135 of 2013

Dated : 6th May, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 107 of 2013 &
IA no. 276 of 2013

The Tata Power Co. Ltd. ... Appellant(s)
Versus
Maharashtra Electricity Regulatory
Commission & Ors. Respondent(s)

Counsel for the Appellant (s) :

Counsel for the Respondent(s): Mr. J.J.Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza
Mr. Aditya Panda for R-2
Mr. Buddy A. Rangandhan
for R.1
Ms. Swapna Seshadri (Intervenor)

Appeal No. 125 of 2013

Indian Hotel & Restaurant Assn. & Anr. ... Appellant(s)
Versus
Maharashtra State Electricity Regulatory
Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Ms. Ruth Elwin

Counsel for the Respondent(s): Mr. J.J.Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza
Mr. Aditya Panda for R-2
Mr. Buddy A. Rangandhan
for R.1

Appeal No. 126 of 2013

Bharti Airtel Ltd. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory
Commission & Ors. **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. J.J.Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza
Mr. Aditya Panda for R-2
Mr. Buddy A. Rangandhan
for R.1

Appeal No. 123 of 2013

Shopping Centers Association of
India (SCAI) Ltd. **Appellant(s)**
Versus
Maharashtra State Electricity Regulatory
Commission & Ors. **Respondent(s)**

Counsel for the Appellant (s) :

Counsel for the Respondent(s): Mr. J.J.Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza
Mr. Aditya Panda for R-2
Mr. Buddy A. Rangandhan
for R.1

Appeal No. 124 of 2013

Retailers Association of India **Appellant(s)**
Versus
Maharashtra State Electricity Regulatory
Commission & Ors. **Respondent(s)**

Counsel for the Appellant (s) :

Counsel for the Respondent(s): Mr. J.J.Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza
Mr. Aditya Panda for R-2
Mr. Buddy A. Rangandhan
for R.1

Appeal No. 135 of 2013 & IA 200 of 2013

**MIDC Moral Industries Association
Versus
Maharashtra Electricity Regulatory
Commission & Ors.**

.... **Appellant(s)**

.... **Respondent(s)**

Counsel for the Appellant (s) :

Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s):

Mr. J.J.Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza
Mr. Aditya Panda for R-2
Mr. Buddy A. Rangandhan
for R.1

ORDER

Post the matter for tomorrow i.e. **7.5.2014 at 4:00 P.M.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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